

## **Token Number 2595 WP(C)**

### **Nanku Bhuiyan and others. VS The State of Jharkhand**

Cvt clr

SJ

CFS:

Petition:Rs. 250/-

Affidavit: Rs. 20/-

Vakalatnama: Rs. 30/-

Defects:

1. Date of Ann-3 may be corrected in para-1(ii), prayer portion and synopsis.
2. Annexure number may be corrected in prayer portion.
3. Ann-1& 2 may be certified to be true.
4. AFS worth Rs. 10/- is payable on Ann-3.
5. Typed copy of page number-19 -23 may be given.
6. Fresh or typed copy of page number-24, 25 may be given.
7. Year of revision case may be corrected in index, subpara-17 with respect to Ann-3.

Sameer

9.6.2020